

2

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Allahabad : Dated ^{7th} the day of November, 1998

Review Application No.97 of 1997

In

Original Application No.152 of 1997

District : Gorakhpur

CORAM:-

Hon'ble Dr. R.K. Saxena, J.M.

Hon'ble Mr. D.S. Baweja, A.M.

Kamlesh Prasad Applicant

Versus

Union of India and Others, Respondents

ORDER

By Hon'ble Mr. D.S. Baweja, A.M.

by the respondents

This review application has been filed seeking review of the order dated 2-9-1997 in OA No.152/97.

2. We have carefully gone through the pleadings made to seek review of the order dated 2-9-1997. The power of review can be exercised on the discovery of new and important material or evidence which after exercise of due diligence was not within the knowledge of the person seeking review or there is an error apparent on the fact of ^{the} record. In the present ~~case~~ review application, we do not find any of these elements existing. The grounds advanced seek review of the order dated 2-9-1997 on the plea that it is erroneous on merit. The review by no means is an appeal in disguise.

3. In the light of the above observations, we find no merit in the review application and the same is dismissed accordingly.

[Signature]
Member (A) *[Signature]*
Member (J)

Dube/